

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GONGLU AGRO PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GONGLU AGRO PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/04/2013
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Chennai
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U15500TN2013PTC090649
5.	Address of the registered office and principal office (if any) of corporate debtor	No.1B & 1C, Sivanandham Apartments, 4 th Floor, 4A, East Park Road, Pulla Avenue, Shenoy Nagar, Chennai, Tamil Nadu – 600030.
6.	Date of closure of Insolvency Resolution Process	11.11.2023
7.	Liquidation commencement date of corporate debtor	05.01.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Dr. S.R.SHRIRAAM SHEKHER IBBI/IPA-003/IP-N000144/2017- 2018/11598
9.	Address and e-mail of the liquidator, as registered with the Board	Dr. S.R.SHRIRAAM SHEKHER Flat No.11, Prayag Apartments, 1st Floor, 15/8, Gandhi Nagar First Main Road, Adyar, Chennai – 600020, Tamil Nadu. E-Mail: shekhershriraam@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Dr. S.R.SHRIRAAM SHEKHER Flat No.11, Prayag Apartments, 1st Floor, 15/8, Gandhi Nagar First Main Road, Adyar, Chennai – 600020, Tamil Nadu. E-Mail: gonglu.liquidation@gmail.com
11.	Last date for submission of claims	04.02.2024

Notice is hereby given that the National Company Law Tribunal Division Bench – I, Chennai has ordered the commencement of liquidation of the **M/s. GONGLU AGRO PRIVATE LIMITED** on **05th January, 2024**.

The stakeholders to submit their claims or update their claims submitted during the corporate insolvency resolution process of **M/s. GONGLU AGRO PRIVATE LIMITED**, are hereby called upon to submit their Claims with proof on or before **04.02.2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Dr.S.R.SHRIRAAM SHEKHER

Reg.No: IBBI/IPA-003/IP-N000144/2017-2018/11598

Liquidator of M/s. GONGLU AGRO PRIVATE LIMITED

Date: 11.01.2024

Place: Chennai

